

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

ITEM No.1

MA No. 3002/2019, MA No. 3845/2019, CA No. 4103/2019, CA No. 03/2020, CA No. 511/2020, CA No. 1041/2020, CA No. 1001/2020, CA No. 1163/2020, CA No. 1192/2020, CA No. 10/2021, CA No. 16/2021, CA No. 93/2021, CA No. 96/2021, CA No. 100/2021, CA No. 102/2021, CA No. 111/2021, CA No. 136/2021, CA No. 171/2021, CA No. 209/2021, CA No. 223/2021, CA No. 224/2021, CA No. 228/2021, CA No. 233/2021, IA No. 267/2021 IA No. 1739/2021 in C.P. No. 3638/MB/2018

IN THE MATTER OF:

Union of India

.... Petitioner

V/s

Infrastructure Leasing & Financial Services Ltd & Ors Corporate Debtor

Order under Sections 242(4) and 241-242 of the Companies Act, 2013

Order delivered on 02.09.2021

CORAM:

**SH. BHASKARA PANTULA MOHAN
HON'BLE. ACTG. PRESIDENT**

**SH. NARENDER KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant:

Senior Counsel Mr J P Sen a/w Counsel Mr Cyrus Ardeshir a/w Jaideep Singh Khattar a/w Pranav Shah i/b Abhishek Adke.

For the Applicant
(in CA No. 100 of 2021):

Arunabh Chowdhury a/w. Nirman Sharma, Karma Dorjee, Varun Satiya and Arun Unnikrishnan I/b. Sujit Lahoti & Associates.

For the Applicant
(in IA No. 1739/2021)

Senior Counsel J.P. Sen a/w Adv. Jaideep Khattar and Adv. Pranav Shah i/b Abhishek Adke.

For the Applicant
(in CA No. 511/2020)

Mr. Bimal Rajasekhar, Advocate.

For the Applicant
(in MA No. 3845 of 2019)

Ms. Diksha Tripathi, Advocate.

For the Applicant

(in CA 223 of 2021,
CA 171 of 2021, CA 224 of 2021,
CA 136 of 2021, CA 228 of 2021)

Advocates Ashish Kamat, Adarsh Saxena,
Drishti Das, Sonu Bhasi, Nihaad Dewan,
Shivani Sathe, Varun Srinivasan i/b Cyril
Amarchand Mangaldas.

For the Applicant
(in MA No. 3002/2019)

Mr. Ankit Lohia a/w. Ms. Kavita Brid Chavan
and Ms. Krutika Cheulkar i/b. Rajani
Associates.

For the Applicant
(in CA No. 111 of 2021)

Mr. Prathamesh Kamath a/w Ms. Neha Naik
a/w Mr. Sanjeev Sambasivan i/b Phoenix Legal.

For (IA No. 93 of 2021)

Counsel Mr. Gautam Ankhad a/w Manas Kotak
i/b Desai & Diwanji.

For the Applicant
(IA No. 267 of 2021)
For the Respondent No. 1:

M. S. Bhardwaj, Advocate.
Mr. Vivek Patil, Advocate.

For the Respondent No.3
(in IA No. 1739/2021)

Mr. Manmeet Singh and Ms. Ria Kohli Advocates.

ORDER

**CA-136/2021, CA-171/2021, CA-223/2021, CA-224/2021 and
CA-228/2021.**

Order Reserved.

List all other pending application on 06.09.2021.

Sd/-

**(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT**

Sd/-

**(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)**